

Concessions to Small Scale Units producing TV Sets

5036. SHRI S. G. MURUGAIYAN: Will the Minister of ELECTRONICS be pleased to states:

(a) whether Government have seen press reports that small scale units in T.V production are producing 4,000 sets per month and are having a turnover of 10 crores or so; and

(b) whether there is a proposal under consideration to offer any concessions to these units as small scale units?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) According to information available with Government one small scale manufacturer has produced more than 4,000 television sets per month in December '76 and January '77.

(b) The unit concerned is registered as a small scale unit, and there is no proposal for granting to this unit any concession not normally available to small scale units in general.

Recommendation of Marathe Committee on Cost of Structure in T.V. Industry

5037. SHRI S. G. MURUGAIYAN: Will the Minister of ELECTRONICS be pleased to state:

(a) whether Government have accepted the recommendations of Marathe Committee on the cost structure in T.V. industry; and

(b) if so, how the lowering of price from Rs. 1800 to Rs. 1600 is justified?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Yes, Sir.

(b) The Marathe Panel on the Cost and Price Structure of the T. V. Receiver Industry had concluded that simple, functional T. V. sets of 51 cm screen size could be produced during 1977-78 at an ex-factory price of Rs. 1600.

Import of Picture Tubes by Electronics Trade and Technology Development Corporation

5038. SHRI S. G. MURUGAIYAN: Will the Minister of ELECTRONICS be pleased to state:

(a) the reasons why foreign exchange is being used for import of picture tubes by ETTDC when there is an indigenous production of picture tubes; and

(b) the reasons why equalisation of price structure reducing the price of picture tubes is not attempted?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) The two indigenous manufacturers of T. V. Picture Tubes are not able to fully meet the demand for T.V. Picture Tubes at the present time. The gap between demand and supply is being met by imports arranged through Electronics Trade & Technology Development Corporation.

(b) The equalisation of prices of imported and indigenously manufactured T.V. Picture Tubes is being attempted. The price of picture tubes imported by Electronics Trade & Technology Development Corporation has been fixed at Rs. 375/- (as recommended by the Marathe Panel); the price of indigenously 51 cm picture tube has been reduced by the manufacturers to Rs. 405/-.

बेरमो कोल फोल्ड के मजदूरों को अनिवार्य जमा की पहली किस्त का भुगतान

5039. श्री रामदास सिंह: क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बेरमो कोल फोल्ड के मजदूरों को अक्टूबर-नवम्बर, 1976 में अनिवार्य जमा की पहली किस्त का भुगतान किया गया था और उस पर साढ़े बारह प्रतिशत की निर्धारित दर से ब्याज दिया गया था ;

(ख) यदि नहीं, तो इसके कारण और औचित्य क्या हैं ; और

(ग) क्या बेरमो कोल फील्ड के प्रबन्ध ने मजदूरों की मंजूरी से काटी गई राशि को निर्धारित समय में सरकार के पास जमा किया है और यदि नहीं, तो मजदूरों को ब्याज के नुकसान का जिम्मेदार कौन होगा ?

ऊर्जा मंत्री (श्री पी० रामचन्द्रन) : (क) से (ग). सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी।

Lock out in Jaduguda Uranium Mines in Bihar

5040. SHRIMATI PARVATHI KRISHNAN:

SHRI K. A. RAJAN:

Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether a lock out has been declared in Jaduguda Uranium Mines in Bihar; and

(b) if so, the reasons therefor and the measures taken to settle the disputes?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) A lock-out was declared in the Uranium Corporation of India Ltd. Jaduguda with effect from 27th June (Monday) and was lifted on July 4, 1977 (Monday) on restoration of normal conditions.

(b) The lock-out was forced on the management as a section of the workers indulged in acts of violence, in intimidation, gherao and assault on the senior officers of the Corporation on 25th June 1977 (Saturday). The facts of the case are that a worker who had lost his lien on his appointment due to unauthorised absence insisted on joining duty. He was asked to wait till the shift allocation was completed so that a decision could be taken in the matter. However, the worker along with two others assaulted the mine officials. The aggrieved worker was also assured that he will be reinstated

after due enquiry. Later, a group of workers gheraoed the senior officers of the Corporation and assaulted them causing bleeding injuries; one of the officers was rendered unconscious and could not get timely medical aid. There was, thus, no ground for any dispute. The acts of violence were instigated by a rival group of workers who are trying to undermine the relations between the management and the recognised Union. The Corporation has been functioning normally from July 4 when the lock out was lifted.

गिरफ्तार किये गये काला घन्धा करने वाले व्यक्ति

5041. श्री मनी राम बागड़ी : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) गत तीन वर्षों में काला घन्धा करने वाले कितने व्यक्तियों को गिरफ्तार किया गया ;

(ख) इनमें ऐसे कितने आदमी थे जिनके पास से पांच लाख रुपये से अधिक काला धन पकड़ा गया ;

(ग) उनके नाम और पते क्या हैं ;

(घ) इनमें कितने व्यक्ति राजनीतिक नेता हैं और उनके नाम क्या हैं ; और

(ङ) सरकार द्वारा हर मामले में की गई कार्यवाही का ब्योरा क्या है ?

गृह मंत्री (श्री चरण सिंह) : (क) से (ङ). सूचना एकत्र की जा रही है तथा यथा समय सदन के पटल पर रख दी जाएगी।

दिल्ली में बसे हुए अनुसूचित जनजाति के व्यक्तियों को सुविधाओं के लिए प्रमाण-पत्र

5042. श्री लालजी भाई : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली प्रशासन; अनुसूचित जनजाति के केवल उन्हीं व्यक्तियों